NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

IVN.P 17/2024
In
C.P. (IB)/525(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: STATE BANK OF INDIA
V/s
JAYA SURESH GANGAR

SECTION 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Malhar Zatakia, Ld. Counsel for the Intervener Union Bank of India in Int. Petition 17/2024.
2. The RP is directed to deal with the objections raised in the interventions Petition No. 17/2024 and file additional report.
3. List this matter for further consideration on **05.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/